

machine for letter-press printing such as, treadle and cylinder machines;

(b) if so, when they are likely to be manufactured; and

(c) whether any foreign collaboration will be required in this regard and, if so, the country that has agreed for collaboration, and the terms thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (c). Hindustan Machine Tools Ltd. do not propose to manufacture ordinary Treadle and cylinder printing machines. They however, propose to manufacture Automatic Cylinder Presses, Rotary Presses and Platen Presses in a Subsidiary Company with foreign collaboration. The details of the scheme are being worked out.

ACQUIRING OF COAL STOCKS FROM PRODUCERS

3592. SHRI MARANDI:
SHRI S. C. BESRA:

Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether it is a fact that Government propose to take powers to acquire coal stocks from producers;

(b) if so, the details of the proposals and when these powers are likely to be enforced; and

(c) how far it will help Government in solving the coal problem ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI):

(a) No, Sir.

(b) and (c). Do not arise.

MEETING OF G.A.T.T. IN GENEVA

3593. SHRI MARANDI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that at the 20th anniversary meeting of GATT in Geneva, India moved a Resolution regarding changes to be made in commercial policies to facilitate expansion of trade of the developing countries;

(b) if so, the response of other countries thereto; and

(c) the decisions arrived at in the Conference?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) to (c). No formal resolution was moved at the 20th Anniversary meeting of GATT, but the Indian Delegation endeavoured to secure the inclusion in the programme of work items and measures intended to secure improved trading opportunities for export products originating in developing countries. The conclusions reached at the meeting have been summarised in the annexure laid on the Table of the House. [Placed in Library. see No. LT 1924/67].

IMPORT OF BORING RIGS FROM RUMANIA

3594. SHRI G. C. DIXIT: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that during the recent visit of Prime Minister to Rumania, the Government of Rumania offered to supply 100 tube-well boring rigs immediately and 500 within six months; and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

(b) Does not arise.

UNIFORMS TO RAILWAY EMPLOYEES

3595. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether rules for supply of uniforms to Railway employees in various zones of Indian Railways are identical;

(b) if not, the reasons for disparity in the rules; and

(c) the steps taken to remove such disparity?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (c). Prior to 1963 each Railway had its own Dress Regulations for supply of uniforms to the respective railway staff. In February '63 orders for standardisation of uniforms were issued